Power to make rules. 20. The State Government may subject to the condition of previous publication make rules generally to carry out the provisions of this Act and in particular to regulate the following matters:—

(a) the proceedings of any officer who, under any provision of this Act, is required or empowered

to take action in any matter;

(b) the manner in which any order or public notice issued under the provisions of this Act shall be published;

(c) the manner in which assessment and recovery of costs under this Act shall be made.

Indian Railways Act, 1890 (Act IX of 1890) not affected.

21. Nothing in this Act shall affect the provisions of the Act IX of Indian Railways Act, 1890.

Repeal.

22. The Assam Embankment and Drainage Act, Assam Act VII of 1941.

ASSAM ACT II OF 1954

THE SHILLONG (RIFLE RANGE AND UMLONG) CANTONMENTS ASSIMILATION OF STATE LAWS ACT, 1953

(Passed by the Assembly)

(Received the assent of the President on the 15th February 1954)

[Published in the Assam Gazette, dated the 24th February 1954]

An Act

to assimilate laws in force in the Scheduled areas to the laws in force in the Khasi and Jaintia Hills District.

Preamble.—Whereas it is expedient to assimilate the laws in force in the Scheduled areas with respect to the matters enumerated in List II in the Seventh Schedule to the Constitution, to the laws in force with respect to the said matters in the Khasi and Jaintia Hills District in the manner hereinafter appearing;

It is hereby enacted as follows:-

1. Short title, extent and commencement.—(1) This Act may be called the Shillong (Rifle Range and Umlong) Cantonments Assimilation of State Laws Act, 1953.

(2) It extends to the Scheduled areas.

(3) It shall come into force on such date as the State Government may, by notification in the official Gazette, appoint.

2. Definitions.—In this Act—

(a) 'Law' means any Act, Ordinance, Regulation, Rule, Order or Byelaw relating to any of the matters enumerated in List II in the Seventh Schedule to the Constitution.

(b) 'Scheduled Areas' mean the areas specified in the Schedule,

3. Assimilation of Laws.—(1) All laws which immediately before the

commencement of this Act extend to, or are in force in, the Scheduled areas shall from the commencement of this Act cease to be in force in the Scheduled areas except as respects things done or omitted to be done before that day, and for the removal of doubts, it is hereby declared that section 6 of the Assam General Clauses Act, 1915 (Assam Act II of 1915), shall apply in relation to such cessor as it applies in relation to the repeal of an enactment by a State Act.

(2) All laws which immediately before the commencement of this Act extend to or are in force in the Khasi and Jaintia Hills District, shall as from that day

extend to or, as the case may be, come into force in, the Scheduled areas.

4. Removal of difficulties .- If any difficulty arises in relation to the transition under section 3 from one law or group of laws to another law or group of laws, the State Government may by order notified in the official Gazette, make such provision as it considers necessary for the removal of the difficulty.

SCHEDULE

(1) The Shillong (Rifle Range) Cantonment, that is to say, the area as

Note 1.—This area lies about half a mile to the west of Laban village, and defined belowabout the same distance south of the Umjasai river as it runs from west to east

from Cantonment Boundary Pillar No.37.

It is nowhere contiguous with the boundaries of the Shillong Cantonment.

Note 2.—No.1 Boundary Pillar is situated at a bearing of 313° and at a distance of 420 feet from the centre of the 400° firing point on the main range through which the Ummawlong stream flows; and at a bearing of 243° an at a distance of 565 feet from centre of the 600° firing point on the same range.

Magnetic variation when this boundary was surveyed in 1926, was 0°15'

west.

Boundaries of the detached area

	Boundaries of the wetter		10/11/4	. 2
Pillars		Magnet Magnet North egrees	tic z	distance in feet
Pillar No.1 to Pillar No.2.	The boundary runs from pillar No.1 in a north-westerly direction crossing the head of a Nala, to pillar No.2, which is situated on a spur across this Nala.	308	1 0 18 10 1 1 10 1 1 1 12 1 1	335
Pillar No.2 to Pillar No.3.	Thence it veers slightly more north-wards and descends a thickly wooded slope until it reaches a stream at		42	830
Pillar No.3 to Pillar No.4.	The boundary is formed by the stream between these two pillars and runs in a south-westerly direction. Pillar No.4 is in mid-stream.		48	61
Pillar No.4 to Pillar No.5.	Thence it turns sharp south-east to phelar No.5 situated at the foot of a			
Pillar No.5 to Pillar No.6.	steep hill. Thence the boundary again turns sharp south-west with a slight diagonal ascent.	s 238	12	113
		9		

12 Bearing from Pillars Magnetic North Degrees Minutes Pillar No.6 to Pillar From Pillar No.6 the slight diagonal 187 24 No.7. ascent is continued but almost due south. Pillar No.7 to Pillar The boundary thence continues in the 212 6 same line for a distance of 40 feet No.8. whence it curves south-west to pillar No.8 situated in the centre of a Nala 50 feet to the south-east of the south corner of a disused range butt. Pillar No.8 to Pillar Thence to the south corner of this butt 48 and along the pillar No.9 in the No.9. centre of the south-west side of the butt. Pillar No.9 to Pillar The boundary thence turns a right 48 No.10. angle to run south-west straight up a steep slope for a distance of 150 feet, thence turning south to follow a spur for 180 feet upto pillar No.10. Thence under the brow of this spur in Pillar No.10 to Pillar 141 54 a curve for 95 feet to the south-east No.11. and 60 feet almost south. Pillar No.11 to Pillar 238 Thence south-west to Pillar No.12 54 No.12. situated on the crest of the spur. Pillar No.12 to Pillar 225 30 39 The boundary between these two pil-No.13. lars follows up the same spur in a south-easterly direction. Pillar No.13 to Pillar Thence the boundary turns south-east 159 30 No.14 and runs down to a Nala. Pillar No.14 to Pillar Thence in the same line to a spur 18 No.15. across the Nala. Pillar No.15 to Pillar Thence in the same line across this 152 30 No.16. spur to the south slope of it. Pillar No. 16 to 12 23 The boundary turns east from pillar Pillar No. 17. No. 16 along the south slope of the spur. Pillar No. 17 In the same line down the south-east 36 Pillar No. 18. slope of this spur. Pillar No. 18 to The boundary here veers north-east, 75 54 Pillar No. 19. descends a steep slope to cross a Nala down which the Wah Jalynnoh branch of the Ummawlong stream flows and ascends a steep slope to the north-east of this stream to pillar No. 19 which is situated in a clearing in a thick wood.

	Market		g fron gnetic orth	S T. J Sistrict District horizontal	ance
Pillars		Degre	es N	di- O di	eri Pui
Pillar No. 19 to Pillar No. 20.	Thence almost in the same line buslightly more northerly along the clearing to pillar No. 20 on the edge of a track running south-west from the southern extremity of Kench Trace.	ge m	70	42	464
Pillar No. 20 to Pillar No. 21.	Thence north-east to pillar No. 2 which is situated to the east of the southern extremity of Kench's Trace		42	48	363
Pillar No. 21 to Pillar No. 22.	The boundary runs in a north-wester direction along Kench's Trace pillar 21A; thence in a direct lit to pillar No. 21B situated Kench's Trace; thence along Kench's Trace, through No. 21C pillar No. 21D; thence in a direction to pillar No. 22 which is situated on the west bank of the Umma long stream just north of the yards firing point of the rifle range.	to ne on ng to ect at- w- 20	326	30	680
Pillar No. 22 to Pillar No. 23.	The west bank of the Ummawlo stream forms the boundary betwee these two pillars.	ng een	5	30	1,440
Pillar No. 23 to Pillar No. 24.	The boundary hence turn abruptly a runs south-west on to the lower conformation of a spur.	nd rest	203	42	200
Pillar No. 24 to Pillar No. 25.	Thence in the same line up and ac a Nala running to the south- of this spur.	ross east	203	- 4 2	200
Pillar No.26.	o Thence in the same line up the solution of a spur to the south-east of nala, to pillar No.1.		203		
defined below:	ong (Umlong) Cantonment, that is	p	1,96	2 acres	3
	Boundary Pillar No.1 or Cantoni on the left bank of the Wah Soh	ment khlur	Bou at a	ndary point	Pilla 300 fee

north-west of Cantonment Boundary Pillar No.30 on a True Bearing of 308°11 from Cantonment Boundary Pillar No.30.

(Magnetic Variation 55' west in 1931).

5. To 1. M. T. B. T. B.		e north	Horizontal distance
ī	Degrees	Minutes	in feet
From Braemar Boundary Pillar No.1 which is also Cantonment Boundary Pillar No.29 the boundary runs across a stream in a north-westerly direction in a straight line along the boundary of private land to Braemar Boundary Pillar No.2.	294	30	165
From Braemar Boundary Pillar No.2 the boundary runs in a westerly direction along the boundary of private land to the bed of the dry nallah at a point 10 feet north of Braemar Pillar No.3.	258	05	800
From Braemar Boundary Pillar No.3 the boundary runs in a westerly direction along the bed of dry nallah to Braemar Boundary Pillar No.4 is situated near the head of this dry nallah.	252	28	800
From Braemar Boundary Pillar No.4 the boundary runs in a southerly direction for a distance of about 70 feet to a private cart road, thence along the east side of this road to Braemar Boundary Pillar No.5 which is situated on the left bank of a stream, where the road crosses the stream.	181	50	580
From Braemar Boundary Pillar No.5 the boundary runs in a south-westerly direction across the stream and the cart road up the hill in a straight line to Braemar Boundary Pillar No.6 along side the Cantonment Boundary Pillar No.34.	216	50	240
From Braemar Boundary Pillar No.6 the boundary runs in an easterly direction along the Cantonment Boundary to Braemar Boundary Pillar No.7 which is situated where the road crosses the Wah Sohkhlur on its right bank approximately 46 feet west of Cantonment Boundary Pillar No.33 situated on the		05	705
hillside. From Braemar Boundary Pillar No.7 the Boundary runs in a north-easterly direction along the Cantonment Boundary which is the right bank of the Wah Sohkhlur (Wah Lindoh) stream to Braemar Boundary Pillar No.8 which is situated on the right bank where the river bends left handed below Cantonment Boundary Pillar No. 30.	36	30	1,150
From Braemar Boundary Pillar No.8 in a north- westerly direction along the Cantonment Boundary which is the right bank of the Wah Sohkhlur (Wah Lindoh) stream and crossing it opposite Braemar Boundary Pillar No.1.	292	30	195